


NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER	:		
PETITION NUMBER	:	CP/8/2016	
NAME OF THE PETITIONER(S)	:	Eshaque & 3 Ors	
NAME OF THE RESPONDENT(S)	:	M/s. Biomass Briquetting Fuel Technologies Pvt Ltd	
UNDER SECTION	:	241(1), 242(4), 213, 447, 448, 444	

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	ATHUL.K.P	PETITIONER	

ORDER

Shri K P Athul, counsel for petitioner present and has partly argued the matter for admission of the petition. He seeks time to further argue the matter regarding the admissibility of the petition. At request time extended. Put up on **15.11.2016** at **10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)